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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/142/2018
PETITION NUMBER : CP/124/CAA/2018
NAME OF THE PETITIONER(S) : SOFTECH ECO WORLD PVT LTD
NAME OF THE RESPONDENT(S) : RMZ INFINITY CHENNAI LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PAWAN JHABAKH	Counsel for Petitioner	K.P.S
2.	K. MANIVANNAN	Authorized Representative J OZ	Alka
3.	J. Narayanaswami & Raghunath Jhabakh Sd/- Counsel	IT Dept	Levi

ORDER

Counsel for the Petitioner present. Representative of the Official Liquidator present. The Standing Counsel representing the Income Tax Department present. Reports from RD and Official Liquidator are awaited. Put up on 01.08.2018.

^{-sd/-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd/-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)